

12.00 Noon

[The Deputy Chairman in the Chair]**PAPERS LAID ON THE TABLE**

Accounts (1992-93) of the Coffee Board General Fund, Bangalore and related papers.

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers :—

- (i) Annual Accounts of the Coffee Board General Fund, Bangalore, for the year 1992-93 and the Audit Report thereon.
- (ii) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library See No. LT 5451/94].

I. Report (1992-93) of the Employees' Provident Fund organisation, New Delhi and related papers

II. Notification of the Ministry of Labour (Directorate General of Employment and Training).

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Madam, lay on the Table

I. A copy (in English and Hindi) of the Fortieth Annual Report of the Employees' Provident Fund Organisation, New Delhi, for the year 1992-93. [Placed in Library See No. LT 5490/94].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour (Directorate General of Employment and Training), under sub-section (3) of section 37 of the Apprentices Act, 1961 :—

- (1) G.S.R. No. 497, dated the 9th October, 1993, published the Apprenticeship (Amendment) Rules, 1993.
- (2) S.O. No. 2143, dated the 9th October, 1993, determining the ratio of apprentices to workers other than

unskilled workers in the four designated trades.

- (3) S.O. No. 2144, dated the 9th October, 1993, regarding designation of four new trades under the Apprentices Act, 1961. [Placed in Library See No. LT 5584/94].

Report and Accounts (1992-93) of the Bureau of Indian Standards new Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): Madam, I lay on the Table, under section 23 of the Bureau of Indian Standards Act, 1986, a copy each (in English and Hindi) of the following papers :—

- (i) Annual Report and Accounts of the Bureau of Indian Standards, New Delhi, for the year 1992-93, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Bureau. [Placed in Library See No. LT 5495/94].

THE DEPUTY CHAIRMAN: Report of the Public Accounts Committee. Shri S. S. Ahluwalia—not here. Shrimati Jayanthi Natarajan—not here. Both of them are not present.

LEAVE OF ABSENCE

THE DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Shri Shanti Tyagi stating that on account of his ill health he will not be in a position to attend the House during the current Session. He has, therefore, requested for the grant of leave of absence from all sittings of the House during the current Session.